

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 555/2017

New Delhi, this the 15th day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Asha Ram Changal, AGE-32 Years
S/o Ladumal Changal, Group-C
Ex Male Nurse,
R/o Care of Anil Jain
House No. 713, 2nd Floor
Chiragh Delhi-110017.Applicant

(By Advocate: Mr. Abhay N. Das)

Versus

1. Union of India through Secretary Health
Ministry of Health and Family Welfare
Nirman Bhawan, New Delhi-110011.
2. All India Institute of Medical Science
Through Director
Ansari Nagar, New Delhi-110028.
3. Medical Superintendent
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110028.
4. Administrative Officer
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110028. ... Respondents

(By Advocate: Mr. Hanu Bhaskar)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Heard the learned counsel for the parties.

2. Learned counsel for the applicant states that the applicant had preferred a statutory appeal on 23.06.2014 but till date no decision has been taken on the said appeal by the respondents.

3. The appeal of the applicant is pending since 2014, the respondents are directed to decide the said appeal within three months from the date of receipt of a certified copy of this order. Accordingly, this OA is disposed off.

4. It is made clear that we have not commented anything on the merits of the case.

(K.N.Shrivastava)
Member (A)

(Jasmine Ahmed)
Member (J)

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